## **National Company Law Tribunal** Allahabad Bench

CPNO. /49/ALO/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 17.11.2017** 

NAME OF THE COMPANY: Dalimss Sunlam Educomp L+d VS. ROC

SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the Companies Act of 2013

SI. NO. Name Designation Representation <u>Signature</u> 1. ANIL KUMAR PCS Potitiones Co. Juis Fo.

2.

## CP NO.149/ALD/2017

Sh. Anil Kumar, PCS for the petitioner. The present petition is filed as a fresh case under Section 252 of the Companies Act, 2013.

The registry is directed to make scrutiny of the case and is further directed to issue a notice to the ROC, Kanpur inviting their objections/comments on the proposed restoration of the name of the company in its register.

The matter to be listed on 12th December, 2017.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)